

W/SJE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

In supersession to previous order No. 4950-57/ADMN./P&T/SHD/KKD/DELHI/2026 dated 26.05.2026, the posting & transfer orders w.r.t. officials at S.No. 3 & 5; namely; Mr. Vikram Dutt Vashisht, JA, EC : 13651/22212038 & Sh. Shyam Singh, JA, EC:13980, are hereby recalled/cancelled as per the directions of the Ld. Principal District & Sessions Judge, Shahdara District.

Kiran Bansal
(KIRAN BANSAL)

Officer Incharge, Administration Branch
Shahdara District, KKD Courts, Delhi

No. 5084-5091
/ADMN./P&T/SHD/KKD/DELHI/2026

Dated: 01/06/2026

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (H.Qs.), Delhi.
2. The Sr.A.O./A.O. (Judl) Admn.II, O/o the Ld. Principal District & Sessions Judge (H.Qs.), Delhi.
3. The Assistant Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned.
5. Dealing Officials Personal File/Leave/CR.
6. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
7. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. PS to the Ld. Principal District & Sessions Judge, Shahdara District.

Kiran Bansal
Officer Incharge, Administration Branch
Shahdara District, KKD Courts, Delhi

